

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 3487
ANSWERED ON 31.03.2023

ERRATIC BRAKE SYSTEM

3487 SHRI M. MOHAMED ABDULLA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government is aware of the fact that the number of incidences of Signal Passed At Danger (SPAD) of freight trains due to erratic brake systems has increased in the past year, the details thereof;
- (b) whether any steps were taken by Government to resolve this problem faced by the goods trains; and
- (c) if so, the details thereof and if not, the reasons therefor ?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

- (a) In the last two financial years i.e. 2021-22 and 2022-23 (upto 20.03.2023), 10 cases of Signal Passed at Danger (SPAD) have been attributed to erratic/poor brake power of Goods trains.
- (b) & (c) Yes, Sir. The following steps have been taken by Indian Railways :
 - i. Railway Board had formed a committee comprising of officers from RDSO and Zonal Railways for investigation of issues related to brake power in BOXNHL rakes.
 - ii. The maximum speed of loaded trains with more than fifty percent wagons with (Bogie Mounted Brake System) BMBS has been restricted.
 - iii. The particular firm has been de-listed from the list of approved suppliers.
 - iv. Instructions for running Goods train with mixed brake system composition of wagons i.e. with brake system of affected design and other existing design have been issued to Zonal Railways.
 - v. As an interim measure, replacement of BMBS of the particular firm with other design brake system has been decided.
 - vi. The particular firm has proposed design corrections in their brake system (BMBS) and instrumented field trials are planned to validate the same.
